

FORM A**PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF
GOOUKSHEER FARM FRESH PRIVATE LIMITED**

RELEVANT PARTICULARS		
1.	Name of corporate debtor	GOOUKSHEER FARM FRESH PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	30/12/2011
3.	Authority under which corporate debtor is incorporated / registered	ROC -Kolkata
4.	Corporate Identity No. / Limited Liability Identification No.of corporate debtor	U01403WB2011PTC171550
5.	Address of the registered office and principal office (if any) of corporate debtor	39, Sambhunath Pandit Street Kolkata Kolkata WB 700025 IN (As per MCA data on 16.12.2019). 63/3B Sarat Bose Road, 5Th Floor, Kolkata- 700025, West Bengal (As per NCLT Order Copy dated 13.12.2019).
6.	Insolvency commencement date in respect of corporate debtor	13/12/2019 (Order uploaded on NCLT website on 15.12.2019)
7.	Estimated date of closure of insolvency resolution process	09/06/2020
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Sanjeev Jhunjunwala IBBI/IPA-001/IP-P00325/2017-18/10595
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Siddha Weston, 9 Weston Street, Suite No. 134, 1st Floor, Kolkata-700013 sanjeevjhunjunwala@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Siddha Weston, 9 Weston Street, Suite no 134, 1st Floor, Kolkata-700013 cirp.gouuks@gmail.com
11.	Last date for submission of claims	26/12/2019
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Name the class(es) Not Applicable
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	1. NA 2. NA 3. NA
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	https://www.ibbi.gov.in/home/downloads NA

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the Gouuksheer Farm Fresh Private Limited on 13/12/2019



The creditors of Gouksheer Farm Fresh Private Limited, are hereby called upon to submit their claims with proof on or before 26/12/2019 to the Interim Resolution Professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorized representative from among the three insolvency professionals listed against entry No.13 to act as authorized representative of the class [specify class] in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.



Sanjeev

SD/-

: SANJEEV JHUNJHUNWALA
INTERIM RESOLUTION PROFESSIONAL

Regd no- IBBI/PA-001/IP-P00325/2017-18/10595

Date :17/12/2019

Place : Kolkata